

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT REKHA N. PANDHARE
COURT 40 ADDL SESSIONS JUDGE
Criminal Cause List Dated 22-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	POCSO SPL CASE	100620/2015	The State of Shivaji Nagar Police Station. Vs ALTAF HUSAIN KARAM HUSAIN SHAIKH.	
2	POCSO SPL CASE	100270/2019	The State of Maharashtra - Bandra Police Station Vs Abdul Rahim Rashid Shaikh and Ors. 01	PP
<u>HEARING</u>				
3	BAIL APPL POCSO	100628/2020	Ashwini Janardan Waghmare Vs State R C F Police Station	D A Shinde
4	BAIL APPL POCSO	100959/2020	The State of Maharashtra Through Tardeo Police Station Vs Shabana Chand Shaikh and Anr.	PP
5	POCSO M A	100803/2020	Mohammed Nayeem Ghoshi Vs The State of Maharashtra Mankhurd Police Station	Datta Arjun Parase
6	BAIL APPL POCSO	100961/2020	Jaid Javed Khan Vs The State - Vikhroli Police Station, Mumbai	Anil Jaising Jadhav
7	BAIL APPL POCSO	100989/2020	Vaibhav Sanjay Shigwan Vs The State of Maharashtra through Park Site Police Station, Mumbai	Bhimanna S. Meti
<u>EVIDENCE PART HEARD</u>				
8	POCSO SPL CASE	100304/2014	The State Juhu P.S Vs Manish Nathani Mandal	
9	POCSO SPL CASE	100474/2014	The State Vakola P.S Vs Ravi Narsingh Mhatre	
10	POCSO SPL CASE	100646/2015	The State of Mahim Police Station. Vs AMJAD ALI SAMUNAL MANSOORI.	

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11	POCSO SPL CASE	1000639/2018	The State of Chembur Police Station Vs Aditya Balu Javale	PP
12	POCSO SPL CASE	100054/2019	The State of Dadar Police Station Vs Karuna Bimal Naik	PP
<u>EVIDENCE</u>				
13	POCSO SPL CASE	100109/2017	BYCULLA POLICE STATION. Vs ANIL BAJNATH SAROJ	
14	POCSO SPL CASE	100316/2017	SHIVAJI NAGAR POLICE STATION Vs HAMIDRAZA ATIKUR REHMAN IDRISI	
<u>REPLY/SAY</u>				
15	POCSO SPL CASE	1000615/2018	The State of CSMT Railway Police Station Vs Joya Imran Ansari @ Afsana and Others	PP
<u>APPEARANCE</u>				
16	POCSO SPL CASE	1000403/2018	D.B. Marg Police Station Vs Satyavati Krushna Pillai and Others 03	PP Adv. Prabhanjay Dave
17	POCSO SPL CASE	100147/2019	The State of Maharashtra - Vakola Police Station Vs Rajesh Devidas Satpute and Ors.03	PP
18	POCSO SPL CASE	100647/2019	The State of Maharashtra - Bhoiwada Police Station Vs Rehan Abdul Rashid Qureshi	PP
19	REMAND APPL POCSO	100514/2020	The state of Maharashtra through Marine Drive Police Staion, Mumbai. Vs Manoj Chotelal Sharma	PP

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20	BAIL APPL POCSO	100936/2020	Manoj Chotelal Sharma Vs The State of Maharashtra Through Marine Drive Police Station	Ashish Patankar and Pratik Rajopadhye PP
<u>SAYHEARING ON EXH.READY</u>				
21	POCSO SPL CASE	100359/2019	The State of Maharashtra - Ghatkopar Police Station Vs Sagar Ajit Pangerkar and other 02	PP
<u>REPORT</u>				
22	POCSO SPL CASE	100603/2015	The State of Sewree Police Station Vs SULTAN JOHRUL HASAN SHAIKH.	
23	POCSO SPL CASE	100644/2015	The State of Vakola Police Station. Vs DURGARAM @ DARGARAM VARDHARAM CHAUDHARI.	
24	POCSO SPL CASE	100127/2016	THE STATE OF SHIVAJI NAGAR POLICE STATION. Vs TAUSIFALI MOHD. BASHIR HASHAMI	
25	POCSO SPL CASE	100380/2016	SHIVAJI NAGAR POLICE STATION. Vs TAUKIR ABDUL HAMID SHAIKH	